

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5434  
ANSWERED ON:22.12.2000  
FI'S ASSISTANCE TO PROJECTS OF MAHARASHTRA  
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the public sector financial institutions have provided loans to the private sector for setting up the industrial projects in Maharashtra and Karnataka during the last three years;
- (b) if so, the details thereof, year-wise and the extent to which this amount was more than the amount provided in 1995-96 and 1996-97;
- (c) the terms and conditions fixed for the sanctioned loans and the manner in which the projects set up with the help of sanctioned loans; and;
- (d) the details of projects set up with the help of this loan during the above period in Maharashtra and Karnataka separately?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALA SAHEB VIKHE PATIL)

- (a) & (b): Yes, Sir. Details of financial assistance provided by All India Financial Institutions (AIFI) viz. IDBI, IFCI and ICICI to the private sector for setting up industrial projects in the States of Maharashtra and Karnataka during the years 1995-96 to 1999-2000 are given in Annexure - I.
- (c): The decisions regarding financing of a particular project or granting of loan to individual entities in any State is taken by Financial Institutions themselves based on their commercial judgement and the lending policy laid down by their respective Board within the framework of prudential regulations and exposure norms prescribed by RBI from time to time.
- (d): Institution-wise and industry-wise number of projects assisted under direct finance scheme and the amount of assistance sanctioned and disbursed during each of the last five years by All India Financial Institutions to the private sector industries in Maharashtra and Karnataka are given in Annexure - II.